

## **A LIST OF DISPOSED OF CASES BEFORE THE LOK-ADALAT**

<b>Sl.No.</b>	<b>Nature of Cases</b>	<b>Total Cases</b>	<b>Date of Disposal</b>
1	F.A. (Land Acquisition)	306	21.9.2006
2	F.A. (Land Acquisition)	169	10.11.2006
3	F.A. (Land Acquisition)	165	16.5.2007
4	Post Retirement Benefit (Patna Municipal Corporation) C.W.J.C.	39	16.4.2007
5	Post Retirement Benefit (Patna Municipal Corporation) C.W.J.C.	20	28.5.2007
6	Post Retirement Benefit (Bihar Electricity Board) C.W.J.C.	42	18.5.2007
7	Post Retirement Benefit (Patna Municipal Corporation) C.W.J.C.	1	6.9.2007
8	Post Retirement Benefit (Patna Municipal Corporation) C.W.J.C.	72	18.4.2008
9	F.A. (Land Acquisition)	31	21.10.2008
10	F.A. (Land Acquisition)	24	27.3.2009
11	M.A. (Motor Vehicle)	52	23.1.2010
12	Mega Lok-Adalat (Writ, M.A., F.A.)	558	1.5.2010
13	F.A. (Land Acquisition)	98	3.5.2012
14	M.A. (Motor Vehicle)	12	13.10.2012
15	M.A. (Motor Vehicle)	16	16.3.2013
16	M.A. (Motor Vehicle)	1	14.5.2013
17	M.A. (Motor Vehicle)	3	25.6.2013
18	Writ (P.M.C.)	0	9.7.2013
19	Writ (P.M.C. Works Dept. Plannaing Dept. & M.A. (Motor Vehicle)	4	30.7.2013
20	Writ (P.M.C. Works Dept. Plannaing Dept. & M.A. (Motor Vehicle)	2	6.8.2013
21	Writ (P.M.C. Works Dept. Plannaing Dept. & M.A. (Motor Vehicle)	1	23.8.2013
22	National Lok-Adalat	138	23.11.2013

23	Mega Lok Adalat (M.A., writ, M.J.C.) Retirement Benefits	69	12.7.2014
24	National Lok Adalat (M.A., Writ and F.A) Retirement Benefits, Motor Accident Claim and Land Acquisition Matte.	288	6.12.2014
25	Monthly National Lok Adalat (N.I. Act and Recovery Suits)	2	14.2.2015
26	Monthly National Lok Adalat (F.A. Land Acquisition Matter)	81	14.3.2015
27	Monthly National Lok Adalat (Against Arbitration M.A., F.A. Labour Matter and Writ)	9	11.4.2015
28	M.A. (Motor Vehicle)	9	9.5.2015
29	Monthly National Lok Adalat (Against Electricity Matter)	28	11.7.2015
30	Monthly National Lok Adalat (against NI Act, Recovery suits)	9	8.8.2015
31	Monthly National Lok Adalat (Against Electricity Matter and Bihar State Electricity Board)	34	12.9.2015
32	Monthly National Lok Adalat (Against Electricity Matter and Bihar State Electricity Board) Public Demand Recovery Act, Municipal Corporation, Criminal Compoundable Matters.	10	10.10.2015
33	National Lok Adalat (M.A., Writ and F.A.) Retirement Benefit, Motor Accident Claim and Land Acquisition Matter.	99	12.12.2015
34	Criminal Compoundable Matter, NI Act, Bank Matters, M.A. Writ	4	21.2.2016
35	Civil, Revenue, Labour & Family Matters, and also Retirement benefit of BSEB	25	9.4.2016

